

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 184/TT/2011

- Subject** : Petition for determination of combined transmission tariff from COD to 31.3.2014 for assets (a) 400 kV D/C Bongaigaon TPS-Bongaigaon line alongwith associated bays; (b) 132 kV D/C Silchar-Badarpur line alongwith associated bays; (c) 132 kV D/C Silchar-Srikona line alongwith associated bays; (d) 200 MVA, 400/132 kV ICT at Shilchar Sub-station alongwith associated bays; (e) 50 MVAR switchable line reactors for 400 kV D/C Silchar-Palatana at Silchar Sub-station alongwith associated bays; and (f) 63 MVAR bus reactor at Silchar Sub-station alongwith associated bays, under Transmission System associated with Pallatana Gas Based Power Project and Bongaigaon Thermal Power Station in NER for tariff block 2009-14.
- Date of Hearing** : 24.5.2019
- Coram** : Shri P. K. Pujari, Chairperson
Dr. M.K. Iyer, Member
Shri I.S. Jha, Member
- Petitioner** : Powergrid Corporation of India Limited
- Respondent** : Assam State Electricity Board & 8 Ors.
- Parties present** : Ms. Suparna Srivastava, Advocate, PGCIL
Ms. Nehul Sharma, Advocate, PGCIL
Shri S.S. Raju, PGCIL
Ms. Poorva Saigal, Advocate, NTPC
Shri Shubham Arya, Advocate, NTPC
Ms. Tanya Sareen, Advocate, NTPC
Shri Shailendra Singh, NTPC

Record of Proceedings

Learned counsel for NTPC requested for time to file rejoinder to the reply filed by PGCIL. Request for adjournment was not opposed by PGCIL.

2. The Commission allowed NTPC's request for time to file rejoinder and directed to file the same by 12.6.2019 with a copy to PGCIL.



3. The petition shall be listed for hearing in due course, for which separate notice will be issued.

By order of the Commission

Sd/-
(V. Sreenivas)
Dy. Chief (Law)

